

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2024				
Court- wise pendency of Cases as on 30.06.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala	837	341	1178
2	Sri Surya Deo Singh, Addl.District & Sessions Judge, Agartala, (Court No.2), Agartala	763	427	1190
3	Sri Sunil Kumar Singh, Addl.District & Sessions Judge,(Court No. 3),Agartala(EXCL. POCSO)	0	87	87
4	Sri Dharmendu Das, Addl.District & Sessions Judge, (Court No. 4), Agartala	652	404	1056
5	Sri Purandar Prasad Paul, Addl.District & Sessions Judge, (Court No. 5), Agartala(FTSC)	288	317	605
6	Smt. Sharmistha Mukherjee, Special Judge (CBI) Court, Agartala.	0	20	20
7	Sri Rajib Bhattacharjee, Judge, Family Court, Agartala	541	422	963
8	Sri Uttam Hrishi Das, Addl.Judge, Family Court, Agartala.	459	456	915
9	Smt. Tanusree Debnath, Civil Judge (Sr. Div) & Asstt. Sessions Judge, (Court No.1), Agartala	696	52	748
10	Sri Satyajit Das, Civil Judge (Sr. Div) & Asstt. Sessions Judge, (Court No.2), Agartala	849	47	896
11	Sri Saikat Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	277	1261	1538
12	Sri Raja Gupta, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	80	1618	1698
13	Sri Piyush Priyadershi, Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	251	951	1202
14	Smt. Debjani Majumder, Civil Judge (Jr.Div.)-cum-JM., First Class, Court No.2, Agartala.	149	995	1144
15	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	43	1121	1164
16	Smt. Swastika Das, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala	26	991	1017
17	Smt. Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala	52	1081	1133
18	Sri Bikash Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	29	1102	1131
19	Md. Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala(FTC)	49	985	1034
20	Smt. Baishali Choudhury, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala(FTC)	40	1081	1121
Total		6081	13759	19840
Station-wise pendency of Cases as on 30.06.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	5081	12881	17962
Total		5081	12881	17962
2	Family Court, Agartala	541	422	963
3	Addl. Judge, Family Court, Agartala	459	456	915
Total		1000	878	1878
Grand Total		6081	13759	19840

Gomati District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2024				
Court- wise pendency of Cases as on 30.06.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Sankar Lal Dutta, District and Sessions Judge, Udaipur	179	188	367
2	Sri Sumit Debnath, Addl. District and Sessions Judge, Udaipur	199	139	338
3	Sri Subhra Nath, Judge, Family Court, Udaipur	144	197	341
4	Smti. Chhandita Debnath, Civil Judge (Sr.Div) & Asstt. Sessions Judge, Udaipur	330	73	403
5	Smt. Debaleena Kilikdar, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	105	515	620
6	Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur (Vacant) Charge remains with Smti. Mohana Deb , JM., First Class-cum- Civil Judge(Jr.Div.), Udaipur	39	320	359
7	Smt Mohana Deb, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	9	466	475
8	Smt Dipannita Ganguly, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	12	500	512
9	Sri Ayan Choudhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	9	488	497
10	Smt. Debanjana Bhattacharjee, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	4	569	573
Total		1030	3455	4485
Station-wise pendency of Cases as on 30.06.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	873	2201	3074
2	Amarpur	13	1057	1070
Total		886	3258	4144
3	Family Court, Udaipur	144	197	341
Grand Total		1030	3455	4485

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2024				
Court- wise pendency of Cases as on 30.06.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Govinda Das, District & Sessions Judge, Belonia	248	225	473
2	Addl.District & Sessions Judge, Belonia (Vacant), Charge remains with Sri Govinda Das, District Judge, Belonia	113	20	133
3	Sri Ramdas Chattopadhyay Judge, Family Court, Belonia	185	107	292
4	Sri Sushanta Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Belonia	118	21	139
5	Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	41	807	848
6	Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	130	380	510
7	Smt. Chirasmitta Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	26	345	371
8	Sri Tapan Debbarma, Addl.District & Sessions Judge, Sabroom	33	53	86
9	Sri NR Rakesh Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	14	347	361
10	Smt. Rupasree Deb, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	49	295	344
Total		957	2600	3557
Station-wise pendency of Cases as on 30.06.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	676	1798	2474
2	Sabroom	96	695	791
Total		772	2493	3265
3	Family Court, Belonia	185	107	292
Grand Total		957	2600	3557

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2024				
Court- wise pendency of Cases as on 30.06.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smt. Sudipta Choudhury, District and Sessions Judge, Kailashahar	138	181	319
2	Sri Amrendra Kumar Singh, Additional District and Sessions Judge, Kailashahar(FTSC)	5	64	69
3	Sri Sankari Das, Judge, Family Court, Kailashahar	157	395	552
4	Smt. Ishika Dan, Civil Judge(Sr. Div) & Assistant Sessions Judge, Kailashahar	282	11	293
5	Smt. Deepa Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	121	580	701
6	Smti. Ranjabati Roy, Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	202	409	611
7	Smt. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No.1)	61	509	570
8	JM., First Class-cum-Civil Judge(Jr. Div.), (Court No.2), Kailashahar (Vacant) , Charge remains with Smt. Ranjabati Roy , CJ (Jr.Div)-cum- JM., First Class, Kailashahar	52	446	498
Total		1018	2595	3613
Station-wise pendency of Cases as on 30.06.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	861	2200	3061
Total		861	2200	3061
2	Family Court , Kailashahar	157	395	552
Grand Total		1018	2595	3613

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2024				
Court- wise pendency of Cases as on 30.06.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	292	270	562
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	182	324	506
3	Judge, Family Court, Dharmanagar (Vacant) Charge remains with Sri Mridul Chakraborty	214	119	333
4	Sri Shaurav Saha, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Dharmanagar	248	11	259
5	Sri Saamyajyoti Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	126	324	450
6	Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	200	374	574
7	Sri Abhijit Deb JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	78	355	433
8	Ali Haydar Khan SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	324	326
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	8	390	398
Total		1350	2491	3841
Station-wise pendency of Cases as on 30.06.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1126	1658	2784
2	Kanchanpur	10	714	724
Total		1136	2372	3508
3	Family Court, Dharmanagar	214	119	333
Grand Total		1350	2491	3841

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2024				
Court- wise pendency of Cases as on 30.06.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District & Sessions Judge, Sonamura	211	508	719
2	Sri Yoginder Pal, Judge, Family Court, Sonamura	76	119	195
3	Sri Subhadeep Saha, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	218	530	748
4	Sri Kaushik Bhattacharjee, Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	56	455	511
5	Smt. Madhumita Pal, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	21	406	427
6	Sri Debashis Kar, Additional District & Sessions Judge, Bishalgarh	186	285	471
7	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	43	1428	1471
8	Smt. Papri Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	109	1424	1533
Total		920	5155	6075
Station-wise pendency of Cases as on 30.06.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	506	1899	2405
2	Bishalgarh	338	3137	3475
Total		844	5036	5880
3	Family Court , Sonamura	76	119	195
Grand Total		920	5155	6075

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2024				
Court- wise pendency of Cases as on 30.06.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Veda Pratim Debbarma, District and Sessions Judge, Khowai,	94	170	264
2	Sri Manabendra Debbarma, Addl.District & Sessions Judge, Khowai	104	185	289
3	Judge, Family Court, Khowai (Vacant) charge remains with Sri Veda Pratim Debbarma, District & Sessions Judge, Khowai	76	78	154
4	Sri Ramanuj Bhattacharjee, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Khowai	116	36	152
5	Smt. Nandita Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	40	1296	1336
6	Smt. Reena Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	47	1273	1320
7	Smt. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	23	1187	1210
Total		500	4225	4725
Station-wise pendency of Cases as on 30.06.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	424	4147	4571
Total		424	4147	4571
2	Judge, Family Court, Khowai	76	78	154
Grand Total		500	4225	4725

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2024				
Court- wise pendency of Cases as on 30.06.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Ambassa	67	164	231
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	41	49	90
3	Sri Arindam Paul, Judge, Family Court, Ambassa,	14	25	39
4	Sri Rahul Roy, Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa	34	2	36
5	Sri Divya Prakash Mishra, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	41	219	260
6	Smt. Archana Reang, Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	5	217	222
7	Sri Soumyo Bikash Das Additional District & Sessions Judge, Kamalpur	64	132	196
8	Smt. Madhumita Biswas, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	13	528	541
9	Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur (Vacant) Charge remains with Smt. Madhumita Biswas, SDJM-cum-CJ (Jr.Div), Kamalpur	79	488	567
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	15	397	412
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	19	246	265
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	49	49
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	4	53	57
Total		396	2569	2965
Station-wise pendency of Cases as on 30.06.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	188	651	839
2	Kamalpur	156	1148	1304
3	Longtharai Valley	34	643	677
4	Gonda Twisa	4	102	106
Total		382	2544	2926
5	Family Court, Ambassa	14	25	39
Grand Total		396	2569	2965

District-wise pendency of Civil and Criminal Cases as on 30.06.2024				
Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	6081	13759	19840
2	Gomati District, Udaipur	1030	3455	4485
3	South Tripura District, Belonia	957	2600	3557
4	Unakoti Judicial District, Kailashahar	1018	2595	3613
5	North Tripura District, Dharmanagar	1350	2491	3841
6	Sepahijala District, Sonamura	920	5155	6075
7	Khowai District, Khowai	500	4225	4725
8	Dhalai District, Ambassa	396	2569	2965
Total		12252	36849	49101